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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

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NOTIFICATION  
(INCOME-TAX)

No.2459)(F.No.196/1/77-IT(AI): In exercise of the powers conferred by sub-section (25A) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the profession of "Materials Management" for the purpose of the said section.

sd/-

( M. SHASTRI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

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Copy to:-

1. President, Indian Association of Materials Management, Cecil Court, 5th Floor, Landsdonne Road, Apollo Bunder, Bombay-400039.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay with reference to his letter B.C.No.T-I/289/(19)/76-77 dated 2.12.77.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of OPM Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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